### GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

# RAJYA SABHA UNSTARRED QUESTION NO. 654 TO BE ANSWERED ON 03/12/2021

#### PROMOTION OF USE OF BIO-FERTILIZERS AND BIO-PESTICIDES

#### 654. SHRI T.G. VENKATESH:

Will the Minister of AGRICULTURE & FARMERS WELFARE be pleased to state:

- (a) whether Government proposes to promote the use of bio-fertilizers and bio-pesticides in agriculture;
- (b) if so, the details thereof;
- (c) the volume of increase achieved in use of bio-fertilizers and bio-pesticides during the last three years;
- (d) the course of action chalked out by Government to augment the use of bio-fertilizers and bio-pesticides in the country; and
- (e) the steps being taken to curtail the use of chemicals and promote the use of bio-fertilizers in agriculture?

#### **ANSWER**

#### MINISTER OF AGRICULTURE AND FARMERS WELFARE

#### (SHRI NARENDRA SINGH TOMAR)

(a) to (e): To minimize use of chemical and to promote use of bio-fertilizers and bio- pesticides, Government is promoting the use of bio-fertilizers and biopesticides under organic farming in the country through dedicated schemes namely Paramparagat Krishi Vikas Yojana (PKVY) and Mission Organic Value Chain Development for North Eastern Region (MOVCDNER) since 2015-16. The details of the schemes for promotion of bio fertilizers are available at **Annexure – 1.** Biofertilizers and Bio- pesticides are also promoted through Integrated Nutrient Management (INM) and Integrated Pest Management(IPM) and also made integral part of package of practices developed by Indian Council of Agricultural Research (ICAR) and State Agriculture Universities.

Indian Council of Agricultural Research (ICAR)/Krishi Vigyan Kendras (KVKs) also conduct training to farmers on Integrated Nutrient Management (INM) and Integrated Pest Management (IPM) practices to promote use of bio-fertilizers and bio-pesticides.

Under Capital Investment Subsidy Scheme (CISS), credit linked back ended subsidy @ 25% of total cost with maximum limit of Rs 40 lakhs is provided through National Bank for Agricultural and Rural Development (NABARD) for establishment of Bio-fertilizer/ Bio-pesticide production unit [200 Ton Per Annum(TPA) capacity]. Under Soil Health Management (SHM), assistance upto Rs 160 lakh /unit (200MT capacity) is provided to State Governments for establishment of bio-fertilizer production unit on 60:40 sharing between GoI and State Government.

The volume of consumption of bio-fertilizers and bio-pesticides during last three years are given at **Annexure II and III** respectively.

To promote the use of bio- pesticides in Agriculture, the Registration Committee (RC) under Central Insecticide Board (CIB) has already formulated simplified guidelines for registration of bio-pesticides as compared to chemical pesticides. Provisional registration for bio- pesticides are being granted under Section 9(3b) of the Insecticides Act, the applicant is allowed to commercialize the bio-pesticide product during the provisional registration for two years to begin with. Thereafter, extension is granted thrice on yearly basis, to generate requisite data to be submitted for 9(3) registration.

#### Annexure-I

Steps taken by government for promotion of bio-fertilizers through various schemes.

- Paramparagat Krishi Vikas Yojana(PKVY): Under the scheme farmers are provided subsidy of Rs 31000/ ha / 3 years for organic inputs including biofertilizers..
- Mission Organic Value Chain Development for North Eastern Region (MOVCDNER): Under the scheme farmers are provided Rs 32500/ ha/ 3 years for various organic inputs including bio- fertilisers.
- Soil Health Management (SHM): Government is providing Rs 160 lakh /unit for establishment of bio-fertilizer production unit (200MT capacity) to State Government which is shared on 60:40 ratios between GoI and State Government. 15 bio-fertilizer production units have been established under SHM
- National Mission on Oilseeds and Oil Palm (NMOOP): Financial assistance@ 50% subsidy to the tune of Rs. 300/- per ha is being provided for different components including bio-fertilizers, supply of Rhizobium culture/Phosphate Solubilising Bacteria (PSB)/ Zinc Solubilising Bacteria(ZSB)/ Azatobacter/ Mycorrhiza and vermi compost
- National Food Security Mission (NFSM): Under NFSM, financial assistance is provided for promotion of Bio-Fertilizer (Rhizobium/ PSB) @50% of the cost limited to Rs.300 per ha.
- Based on ICAR recommendation Government is promoting soil test based balanced and integrated nutrient management through conjunctive use of both inorganic and organic sources (manure, bio-fertilizers etc.) of plant nutrients to improve soil health and fertility.

## Annexure -II

State-Wise Consumption Of Biofertilisers During 2018-19 To 2020-21

State-W	State	2018-19		2019-20		2020-21	
		Carrier based (MT)	Liquid based (KL)	Carrier based (MT)	Liquid based (KL)	Carrier based (MT)	Liquid based (KL)
South							
Zone	4 11 TO 1 1	0.60.00		220.27		100.05	
2	Andhra Pradesh Karnataka	263.88 3253.7	758.19	228.27 3606.72	1218.00	180.95 1866.40	-
	Kamataka Kerala		1	91.03	5512.14	96.80	1235
3	- Control Market State (State State	108.24	2.098	Augustication and the second second		122 17054200	500000000000
4	Puducherry	121.9	6.192	121.90	7.57	75.90	E
5	Tamil Nadu	4187.243	536.784	11611.00	1481.59	64384.00	1109.12
6 West	Telengana	2556.29	12711.74	1536.33	174.75	320.00	
Zone							
1	Chhattisgarh	172.029	133.74	26.77	189.64	55.62	182.7
2	Gujarat	10596	430.529	20788.00	9444.00	19108.0	-
3	Goa	2044		50.00		30.00	125
4	Madhya Pradesh	7426.517	327.193	1330.01	315.64	1747.71	T=0
5	Maharashtra	15049.75	4193.78	15897.00	237.14	15591.00	-
6	Rajasthan	791.81	1.12	2142.78	257.11	1570.00	12
North Zone	Tayloviai -	331101				10,70,00	528.
1	Delhi	394		345.00	=	347.00	
2	Haryana	2128.7	246.54	2794.77	70	8517.00	- NO
3	Himachal Pradesh	135.112	12.05	320.00	137.90	200.00	
i	Jammu & Kashmir	133.112		and the same same same same	and model makes of page.	#=	_
5	Punjab	7167.384	0.04 220.785	9252.19	192.49		<u> </u>
	Uttar Pradesh	AND TOTAL AND THE PARTY OF THE	AND THE RESIDENCE OF THE PARTY	2142.78	2539.89	13724.00	
6	Uttarakhand	2451.8	2444.55	3118.98	4980.00	2691.77	605.30
7	Ouaraknand	3359.79	281.406	3118.98	4980.00	2091.77	003.30
East Zone	Bihar			275.00	1900.00	161.67	
1	CONTRACTOR SECTIONS	130.83	22	375.00	1900.00	161.67	
2	Jharkhand	20.96	3 <b>=</b> .	5.15	-	14.55	-
3	Odisha	8166.89	149.692	449.20	1719.00	1404.70	-
4	West Bengal	2050	37.74	2200.00		2235.00	180
North East Zone							
1	Arunachal Pradesh	0	0	-		3.5	X <del>-</del> x
2	Assam	617.197	100 Tel	640.33	4.90	*=	100
3	Manipur	81.5	100	13.20	11.51		
4	Mizoram	2.5	-	1.40		0.5	1.00
5	Nagaland	17.452	-	18.75	_	-	72
6	Sikkim	-	51.5		ro-to	:=	-
7	Tripura	81.79	3 <u>22</u> 4	340.06	39.78	74	7
	Total	73377.264	22645,669	79446.61	30105.94	134322.6	3132.12

Source: States/UTs

# Consumptiom of Bio-Pesticides in various States/ UTs during 2018-19, 2019-20 And 2020-21as on 31.03.2021)

Unit: MT Tech. Grade

	T		Unit: MT Tech	i. Grade
S. No.	States/UTs	2018-19	2019-20	2020-21
1	Andhra Pradesh	10.00	8.79	8.79
2	Bihar	350.00	360.00	360.00
3	Chhattisgarh	505.00	605.00	605.00
4	Goa	6.00	6.00	NR
5	Gujarat	306.00	307.00	320.00
6	Haryana	410.00	400.00	430.00
7	Himachal Pradesh	1.50	4.20	18.04
8	Jharkhand	41.43	91.00	91.00
9	Karnataka	544.00	564.00	561.00
10	Kerala	861.74	778.64	757.69
11	Madhya Pradesh	322.00	322.00	346.00
12	Maharashtra	1164.17	1082.14	934.41
13	Orissa	310.00	333.00	165.00
14	Punjab	246.00	219.00	210.00
15	Rajasthan	15.00	929.00	1021.00
16	Tamil Nadu	500.00	820.00	861.00
17	Telangana	84.00	329.80	496.00
18	Uttar Pradesh	46.85	47.73	47.94
19	Uttarakhand	51.68	154.58	111.23
20	West Bengal	997.00	1017.00	1017.00
	Sub Total	6772.37	8378.87	8361.10
North-E	astern	-	*	
21	Arunachal Pradesh	17.25	18.05	18.05
22	Assam	233.50	242.85	247.85
23	Manipur	NR	0.85	1.43
24	Meghalaya	NR	8.49	8.87
25	Mizoram	NR	NR	NR
26	Nagaland	17.50	19.00	4.40
27	Sikkim	NR	NR	NR
28	Tripura	137.58	167.28	NR
	Sub Total	405.83	456.52	280.60
Union T	erritories		Ţ	
29	Andaman & Nicobar	NR	NR	NR
30	Chandigarh	NR	NR	NR
31	Dadra & Nagar Haveli and Daman & Diu	NR	NR	NR
33	Delhi	12.60	NR	NR .
34	Jammu & Kashmir	1.60	1.63	3.67
35	Ladakh	NR	NR	NR
36	Lakshadweep	NR	NR	NR
37	Pondicherry	11.08	9.90	NR
	Sub Total	25.28	11.53	3.67
Grand Total		7203.48	8846.93	8645.36

Source: States/UTs.